

**THE HIGH COURT OF KERALA**

**No. D2-29569/2018**

**KOCHI -682 031  
DATED -11/04/2018**

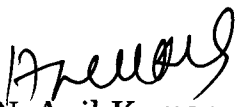
**Notification**

Sub: Proposals/Recommendations/Applications for Designation as Senior Advocates- Regarding  
Read: Rule 8 of 'The High court of Kerala(Designation of Senior Advocates) Rules,2018  
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In accordance with the Rule cited, proposals/recommendations/applications for designation as Senior Advocates received in the High Court is summarised in the table appended. Suggestions /views of the members of the Bar and other stakeholders on the same are invited which shall reach this office within 30 days from the date of publication. The suggestions/views shall be in writing and shall bear the name and full address of the sender and shall be addressed to the Registrar General of the High Court. Anonymous petitions / representations will not be entertained.

Encl:As above.

(By Order)

  
N. Anil Kumar  
Registrar General

Details of Advocates whose names are under consideration for designation as

Senior Advocates

Sl. No	Name of the Lawyer	Address	Proposals/Recommendations/Applications	Whether written consent submitted	Standing at the BAR	Whether Income Tax assessee for the last ten years	Whether rejected within a period of two years
1	S.K.Premraj	AVANTHIKA, Lane No. 7, Kolatheri Road, Poonithura, Kochi-682 038	Proposal by Hon'ble Justice Sri B. Sudheendra Kumar	Yes	24 years	Yes	No
2	C. Sreedharan Nair	NEETHI, Manjeri .P.O., 676 121	Recommendation by Senior Advocates Ranjith Thampan & Grashious Kuriakose.	Yes	47 Years	Yes	No